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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or | T.P. No. | Purpose | Section | Name of the Parties |
|-------------|----------|---------------|----------|---------------------------------|
| C.A. No. | | | | M/s. / Mr. |
| CP(CAA) | | For filing OL | | |
| No.15/BB/ | - | report | 230/ 232 | Darshitha Happy Homes Pvt. Ltd. |
| 2017 | | | | |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Sinchara M.R.

Recolko

Recolko

Antique

2 Uday Shanka Asste Petitioner

9482848179

Counsel for petitioner is present. She reported that the petitioner has no comments on the ROC's report. Smt. M.R. Sinchana for Smt. Prema Hatti appearing for ROC is present. Report from OL office is not received.

Time granted till 08.11.2017.

MEMBER (J)

MEMBER (T)